

STATEMENT*Details of Expenditure on Scheme of Peoples participation in afforestation (1987-88)*

Sl. No.	Name of Scheme	Amount (Rupees in lakhs)
1	2	3
1.	Grant in aid to Voluntary Agencies	358.96
2.	Decentralised Nurseries programme	735.08
3.	Tree Growers Cooperatives	199.00*
4.	Communication package for awareness raising	30.00
5.	Silvipasture scheme	10.16
6.	Rural Development Programme	131.71

* Given to NDDB for nurseries and pasture/fodder development through cooperatives.

Fire Incident at Tatanagar Railway Station

7754. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the report of the departmental committee constituted to enquire into the incident of fire in tank wagons at Tatanagar Railway Station in January, 1988 has since been received; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). Yes, Sir. According to the findings of the Enquiry Committee, the fire in Naphtha tank wagons at Tatanagar had broken out accidentally. The exact source of fire could not be established and no staff have been held responsible. However, suitable disciplinary action has been initiated against the supervisory staff who failed to personally ascertain the nature and magnitude of the hazard caused by the leaking tank wagon.

[English]

Code of Ethics for Food Industry

7755. SHRI BALASAHEB VIKHE PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether food industry has adopted code of ethics for ensuring quality and healthy food to consumers;

(b) if so, whether each industry has set up its own food testing laboratory; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) In a recent Seminar of Food Industry, Hon'ble Minister of State for Food & Civil Supplies impressed upon the need for adopting the code of Ethics by the Food Industry in the country. The Confederation of Indian Food Trade & Industry (a sponsored body of the Federation of Indian Chamber of Commerce & Industry) is drafting the Code for adoption.

(b) and (c). A Food Research and Analytical Centre is proposed to be set up in Delhi by the Confederation to provide testing facilities to the industry and consumers.

Marketing of Perfumed Pesticides

7756. SHRI P. R. KUMARAMANGALAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any perfumed pesticides, such as Malathion, used for agriculture are being marketed for removal of lice and nits in human hair/body and if so, the details thereof indicating the names of products and manufacturers in the country;

(b) whether such use has been permitted by Government;

(c) whether it is a fact that despite malathion and other pesticides being highly toxic and poisonous no clear warnings have been printed on the cover of the labels or the pamphlets issued;

(d) whether the defaulting firms will be proceeded against at the earliest; and

(e) whether similar products are sold by some MNCs in countries of their origin?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes, Sir. Malathion lotion 0.5% (perfumed) under the name 'CY-BAN' is manufactured and marketed in the country by M/s. Cyanamid India Limited, ATUL P.O. Valsad for the indication to control pediculosis (Lice). Its use is particularly recommended in public health programmes for control of human Head and public lice.

(b) Yes, Sir.

(c) Necessary precautions are given in the package insert circulated on the product by the firm.

(d) In view of (b) above, does not arise.

(e) Yes, Sir.

[Translation]

Survey regarding Women Employees

7757. SHRI BALWANT SINGH
RAMOOWALIA:
SHRI RAMDHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the report of a recent survey conducted by the research scholars of the centrally aided "Jayaprakash Institute of Social Changes" with regard to women employees in several districts of West Bengal;

(b) if so, the facts highlighted in this report regarding the present condition of women employees;

(c) whether Government have taken any special steps in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) The Department of Women and Child Development is not aware of any such survey having been conducted in certain districts of West Bengal.

(b) The report in question has not been received.

(c) and (d). The question does not arise.

[English]

Grants for Family Planning Programmes

7758. SHRI BIMALKANTI GHOSH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the grants given for family planning programmes to West Bengal during the Seventh Five Year Plan; and